

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:458  
ANSWERED ON:04.12.2003  
NATURAL GAS PIPELINE POLICY  
PRABHA RAU

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government have finalised the natural gas pipeline policy which inter alia envisages appointment of a regulator for transmission and distribution, supply and storage of natural gas?
- (b) if so, the details of guidelines provided for the companies to sell gas from the wellhead to consumers;
- (c) whether the Government also propose to set up a National Advisory council to promote and develop the gas sector; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

(a)&(b) No, Sir. However, Government had released a Draft Policy for the development of Natural Gas sector, inviting comments from various Stake Holders. Apart from other features, the draft Natural Gas Pipeline Policy envisages that any producer of gas, subject to prior permission of the Regulator (and for the PSUs, Central Government) will have the right to sell gas within 100 Kms. of well head or landfall point to consumers directly and lay the pipeline for this purpose.

(c)&(d) Yes, Sir. As per the Draft Policy, it is proposed to set up a National Advisory Council consisting of stake holders of the gas grid system. The Council will give advice on the matters to the Government, and if so, desired to the Regulator.